

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

Original Application No: 684/94

Date of Decision: 24.8.1999

R.P.Nimje

Applicant.

Shri S.P.Kulkarni

Advocate for
Applicant.

Versus

Union of India & Ors.

Respondent(s)

Shri Karkera for Shri P.M.Pradhan

Advocate for
Respondent(s)

CORAM:

Hon'ble Shri.D.S.Baweja, Member (A)

Hon'ble Shri.A.M.Sivadas, Member (J)

- (1) To be referred to the Reporter or not? X
- (2) Whether it needs to be circulated to X
other Benches of the Tribunal?

D.S. Baweja
(D.S.BAWEJA)
MEMBER(A)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

OA.NO. 684/94

Tuesday this the 24th day of August, 1999

CORAM : Hon'ble Shri D.S.Baweja, Member (A)
Hon'ble Shri A.M.Sivadas, Member (J)

Ramchandra Punjaram Nimje,
Postal Assistant (B.C.R.),
Hadgaon Post Office, Dist.
Nanded.

... Applicant

By Advocate Shri S.P.Kulkarni

V/S.

1. Union of India
through Chief Postmaster
General, Maharashtra Circle,
Old. G.P.O. Building, Near
V.T. Station, Mumbai.
2. Postmaster General,
Aurangabad Region,
Aurangabad.
3. Superintendent of Post Offices,
Nanded Postal Division,
At and Post Nanded,
Dist. Nanded.

... Respondents

By Advocate Shri S.S.Karkera
for Shri P.M.Pradhan

O R D E R (ORAL)

(Per: Shri D.S.Baweja, Member (A))

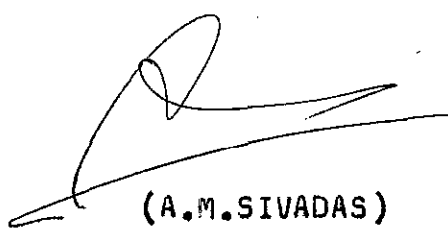
This application has been filed seeking
promotion as H.S.G.-II under B.C.R.Scheme from
1.10.1991.

2. Respondents have filed reply. However,
the applicant has not filed any rejoinder reply.

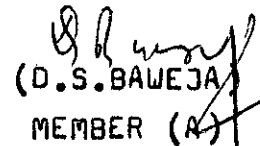


3. Heard Shri S.P.Kulkarni, learned counsel for the applicant and Shri S.S.Karkera for Shri P.M.Pradhan, learned counsel for the respondents.

4. Shri Karkera brought out that the applicant has been already allowed promotion under B.C.R. Scheme from 1.10.1991 and grievance of the applicant no longer survives. The learned counsel for the applicant confirms the same. In view of the ^{submission} above, the OA. no longer survives and the same stands disposed of accordingly. No order as to costs.



(A.M.SIVADAS)
MEMBER (J)



(D.S.BAWEJA)
MEMBER (A)

mrj.